

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.02.2021 (TUESDAY)

COURT – IV (VIRTUAL MODE)

10:45 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 3013 of 2020 in Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs	Rhea Verma	Sanjib Kumar Mohanty

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 14 of 2021	Subh Laxmi Colonizers Pvt. Ltd. Vs. Registrar of Companies and Anr.	Ashutosh Gupta	
3.	Comp. App. (AT) No. 16 of 2021	Power Finance Corporation Ltd. Vs. Entega Ltd. & Ors.	Deepak Khurana	
4.	Comp. App. (AT) No. 19 of 2021	Ambuja Cements Ltd. Vs. ---	Mukti Chaudhry	
5.	Comp. App. (AT) No. 21 of 2021	Tharayil Porinchu John and Anr. Vs. Sea Blue shipyard Ltd. & Ors.	John Vadassery	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 280 of 2020	Biswanath Paul Vs. Santosh Devi @ Tibrewala & Anr.	Tapash Mukhopadhyay	Ravi Rahim-R1
7.	Comp. App. (AT) (Ins) No. 623 of 2020	Hemanshu Jamnadas Domadia Vs. Central Bank of India & Anr.	Keith Varghee	Richa Sandilya-R1
8.	Comp. App. (AT) No. 105 of 2020	Registrar of Companies Vs. AD Fin Capital Services India Pvt. Ltd. With	Kamal Kant Jha	

9.	Comp. App. (AT) No. 106 of 2020	Registrar of Companies Vs. Attractive Fin-Lease Pvt. Ltd. With	Kamal Kant Jha	
10.	Comp. App. (AT) No. 115 of 2020	Registrar of Companies Vs. Aquiss Pvt. Ltd. With	Kamal Kant Jha	Abhishek Nahta
11.	Comp. App. (AT) No. 116 of 2020	Registrar of Companies Vs. Euro Asia Mercantile Pvt. Ltd. With	Kamal Kant Jha	Abhishek Nahta
12.	Comp. App. (AT) No. 117 of 2020	Registrar of Companies Vs. Nandal Finance and Leasing Pvt. Ltd.	Kamal Kant Jha	Arun Saxena
13.	Comp. App. (AT) No. 202 of 2020	Registrar of Companies Vs. Sri Amarnath Finance Ltd. With	Rajesh K. Gogna	
14.	Comp. App. (AT) No. 203 of 2020	Registrar of Companies Vs. Sunny Cast and Forge Pvt. Ltd.	Rajesh K. Gogna	
15.	Comp. App. (AT) No. 02 of 2021	Santosh Kumar Bhoot & Anr. Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat

For Hearing

16.	Comp. App. (AT) No. 293 of 2019 Part Heard	Brillio Technologies Pvt. Ltd. Vs. Registrar of Companies & Anr.	Aaryan Sharma	P S Singh-R1 & R 2
17.	Comp. App. (AT) (Ins) No. 546 of 2020	Rajratan Babulal Agarwal Vs. Solartex India Pvt. Ltd. & Ors.	Anish Agarwal	Sameer Agarwal-R1 Vishnu Shankar Kailash T. Shah-R2 R3
18.	Comp. App. (AT) No. 67 of 2020	Manjunath Dasappa & Anr. Vs. Transglobal Power Ltd. & Ors.	Arjun Asthana	Kaustav Saha-R1 to R5

Note: The Court will rise at 12:30 PM.

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar